

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :28/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	IRDA Appeal	10/2021	INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS Vs. IRDA	Advocate Rishabh Dhanuka
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Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000016/2021

2	Review Application	17/2021	Priyadarshan Mehta, Vilas Joshi, Rajbhushan Dixit Vs. SEBI	Juris Matrix Partners LLP
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(Main Matter Number :SEBI Appeal/0000561/2021& A.No.562 & A.No.563/2021)

595-ADMISSION-COURTCODE-TILAKPREFERENTIAL-11.07 AM

3	SEBI Appeal	662/2021	GIRRAJ KISHOR AGRAWAL Vs. SEBI	Shantibhushan Nirmal, Advocate
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4	SEBI Appeal	663/2021	TANU GIRRAJ KISHOR AGRAWAL Vs. SEBI	Shantibhushan Nirmal, Advocate
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596-ADMISSION-COURTCODE-SHORTFALLFUNDS-11.10 AM

5	Misc. Application	1170/2021	Aman Mohan Kothari-Delay Vs. SEBI	Sanjeev Kumar Chaudhary, Advocate
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(Main Matter Number :SEBI Appeal/0000664/2021)

6	Misc. Application	1209/2021	Hemant Kothari-Delay Vs. SEBI	Sanjeev Kumar Chaudhary, Advocate
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(Main Matter Number :SEBI Appeal/0000665/2021)

Securities Appellate Tribunal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	664/2021	AMAN MOHAN KOTHARI Vs. SEBI	Sanjeev Kumar Choudhary, Ad
Sub Matter :		Misc. Application/0001170/2021		
	SEBI Appeal	665/2021	Hemant Kothari Vs. SEBI	Sanjeev Kumar Chaudhary, Advocate
Sub Matter :		Misc. Application/0001209/2021		

600-ADM-COURTCODE-REGISTRATIONCERTIFICATE-11.15 AM

7	SEBI Appeal	672/2021	JOINDRE COMMODITIES LTD Vs. SEBI	Advocate Ramashish S Maurya
Sub Matter :		Misc. Application/0001230/2021		
	Misc. Application	1230/2021	JOINDRE COMMODITIES LTD-URGENCY Vs. SEBI	Advocate Ramashish S Maurya
(Main Matter Number :SEBI Appeal/0000672/2021)				

594-ADMISSION-COURTCODE-MARESTORATION-11.20 AM

8	Misc. Application	1205/2021	MR. AJAY KUMAR DALMIA-RESTORATION Vs. SEBI	AMLEGALS
(Main Matter Number :SEBI Appeal/0000179/2021)				

94-ADMISSION-COURTCODE-MPSDELISTING -AT 11.25 AM

9	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) :		Misc. Application/0000945/2021		
Sub Matter(Disposed) :		Misc. Application/0000942/2021		

Securities Appellate Tribunal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	990/2021	RIDDHI SIDDHI GLUCO BIOLS LTD AND ORS-STAY Vs. SEBI	DSK LEGAL
(Main Matter Number :SEBI Appeal/0000588/2021)				
	SEBIAPPEAL	619/2021	M/S. VITAL CONNECTIONS LLP AND ORS. Vs. SEBI	Mr. Amrita Thakore, Advocate
Sub Matter(Disposed) : Misc. Application/0001003/2021				
Sub Matter : Misc. Application/0001004/2021				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) : Misc. Application/0000989/2021				
Sub Matter : Misc. Application/0000990/2021				
	Misc. Application	1004/2021	M/S. VITAL CONNECTIONS LLP AND ORS-STAY Vs. SEBI	Mr. Amrita Thakore, Advocate
(Main Matter Number :SEBIAPPEAL .NO. /0000619/2021				
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) : Misc. Application/0001119/2021				
Sub Matter : Misc. Application/0001120/2021				
	SEBI Appeal	597/2021	JAVERI OSWAL COMMODITIES PVT. LTD. AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) : Misc. Application/0001121/2021				
Sub Matter : Misc. Application/0001122/2021				
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
Sub Matter(Disposed) : Misc. Application/0001123/2021				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :28/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0001124/2021		
	Misc. Application	1120/2021	OSWAL SHARES AND SECURITIES LTD AND ORS-STAY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000 596/2021	ABH Law LLP
	Misc. Application	1122/2021	JAVERI OSWAL COMMODITIES PVT. LTD. AND ORS- STAY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000 597/2021	ABH Law LLP
	Misc. Application	1124/2021	RAJENDRAKUMAR GOPILAL JAIN AND ORS- STAY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000598/2021	ABH Law LLP
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter :		Misc. Application/0001126/2021		
Sub Matter :		Misc. Application/0001127/2021		
	Misc. Application	1126/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS-URGENCY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000600/2021)	ABH Law LLP
	Misc. Application	1127/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS -STAY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000600/2021)	ABH Law LLP

Securities Appellate Tribunal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1143/2021	METROGLOBAL LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000617/2021)	Mr.Vinay Kothari Advocate
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) : Sub Matter :	Misc. Application/0001142/2021 Misc. Application/0001143/2021		
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah

PART HEARD -COURTCODE-MPSREQUIREMENT-AT-11.40 AM

10	Misc. Application	432/2019	Shree Kumar Bangur Vs. SEBI (Main Matter Number :SEBI Appeal/0000358/2019)	Shardul Amarchand Mangaldas and Co. MDP and Partners
	SEBI Appeal	358/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co MDP and Partners
	Sub Matter :	Misc. Application/0000432/2019		
	SEBI Appeal	394/2019	Taparia Tools Ltd. and Others Vs. SEBI LEAD MATTER	Parinam Law Asso.
	Sub Matter :	Misc. Application/0000093/2020		

Securities Appellate Tribunal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	435/2019	Virendra Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
	SEBI Appeal	436/2019	Saurabh Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
	Misc. Application	93/2020	Suresh S. Kabra - Intervenar Vs. Taparia Tools Ltd. and Ors. AndSEBI	Suresh S. Kabra - Intervenar MDP and Partners
(Main Matter Number :SEBI Appeal/0000394/2019)				
	SEBI Appeal	218/2021	Jaya Krishna Taparia Vs. SEBI	Mr. Kunal Kataria, Advocate MDP and Partners

357-DISPOSAL-COURTCODE-IPOPROCEEDSICDR-AT12 NOON

11	SEBI Appeal	179/2019	Tarini International Limited and Ors. Vs. SEBI	J.P.Sen,Sr. Adv. i/b Govind Solanke, Advocate Kevic Setalvad,Sr.Adv. i/b The Law Point
	SEBI Appeal	138/2020	TARINI INTERNATIONAL LIMITED AND ORS. Vs. SEBI	Mr. Govind Solanke, Advocate The Law Point
	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point

198-ADMDISPOSAL-COURTCODE-WTMDIL-12.10 P.M.

12	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b DMD Advocates A.Arora,Adv. i/b ELP
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 Coram - Presiding Officer//Members
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT12.20 PM</u>				
13	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter :		IRDA-MISCAPPLICATION/0000013/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000014/2021		
	IRDA-MISCAPPLIC ATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
	IRDA-MISCAPPLIC ATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
<u>370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT12.30 PM</u>				
14	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				
	Misc. Application	6/2021	Arvind Babulal Goyal-Stay Application Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				
	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	22/2021	Arvind Babulal Goyal- AMENDMENT APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000074/2021)				
	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000005/2021		
	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000008/2021		
Sub Matter :		Misc. Application/0000006/2021		
	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
Sub Matter :		Misc. Application/0000022/2021		
	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
Sub Matter :		Misc. Application/0000563/2021		
	Misc. Application	563/2021	Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
(Main Matter Number :SEBI Appeal/0000308/2021)				

29-ADMDISPOSAL-COURTCODE-PSTLWTM-AT 12.40 PM

15	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP

Securities Appellate Tribunal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	239/2020 (/0000)	Rakesh Sharma Vs. Securities And Exchange Board of India	
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI	MINDSPRIGHT LEGAL ELP
	(Main Matter Number :SEBI Appeal/0000208/2020)			
	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI	Mindspright Legal ELP
	(Main Matter Number :SEBI Appeal/0000208/2020)			
	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
	Sub Matter :	Misc. Application/0000799/2021		
	Sub Matter :	Misc. Application/0000754/2021		
	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL ELP
	Sub Matter :	Misc. Application/0000179/2020		
	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
	Sub Matter :	Misc. Application/0000186/2020		
	Sub Matter :	Misc. Application/0000187/2020		
	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	
	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S. ELP
	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000205/2020)				
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	799/2021	INVENTURE Inventure GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000899/2021				
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000932/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal

Sub Matter(Disposed) : Misc. Application/0000931/2021

37-ADMDISPOSAL-COURTCODE-ICDRPENALTY-AT-12.50 PM

16	SEBI Appeal	455/2020	MANGALAM DRUGS AND Vs. SEBI	Aparna Wagle, Advocate- i/b Alliance Law Mr. Abhiraj Arora, Advocate-i/b ELP
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(Main Matter Number :Misc. Application/0000463/2020)

Sub Matter : Misc. Application/0000463/2020

Misc. Application	463/2020	Mangalam Drugs AND Organics Ltd. Ors. Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000455/2020)

Sub Matter : SEBI Appeal/0000455/2020

201-DISPOSAL-COURTCODE-SURVEILLANCECRA-AT-12.55 PM

17	SEBI Appeal	475/2020	Brickwork Ratings India Pvt. Ltd. Vs. SEBI	Mr. Ajay Kumar, Advocate Mr. Gaurav Joshi, Senior Advocate
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411-DISPOSAL-CODE-IPOHIGHVOLATILITY-AT-1.00 PM

18	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP

412-DISPOSAL-COURTCODE-IPOHIGHVOLATILITY-1.00 PM

19	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP

268-ADMISSION-COURTCODE-SIPHONEDFUNDS-AT-1.10 PM

20	SEBI Appeal	405/2021	Sarbananda Gattani Vs. SEBI	Sarbananda Gattani Appellant
Sub Matter :		Misc. Application/0000771/2021		
	Misc. Application	771/2021	SARBANANDA GATTANI Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000405/2021)				
	SEBI Appeal	552/2021	ANIL KUMAR PODDAR Vs. SEBI and ors.	R. V. LEGAL
Sub Matter(Disposed) :		Misc. Application/0000842/2021		

Securities Appellate Tribunal
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CIVIL CAUSE LIST OF DATE :28/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>409 ADMISSION-COURTCODE-REFUNDMONEY-AT1.12 P.M.</u>				
21	Misc. Application	829/2021	BRD Securities Vs. SEBI	P R RAMESH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000492/2021)				
	SEBI Appeal	492/2021	BRD Securities Vs. SEBI	P R Ramesh Advocate
Sub Matter(Disposed) : Misc. Application/0000828/2021				
Sub Matter : Misc. Application/0000829/2021				

470 ADMISSION-COURT CODE-BIOCONINSIDER-AT1.20 PM

22	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000937/2021				
Sub Matter(Disposed) : Misc. Application/0000938/2021				